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LSAT—India™ is one of the leading entrance tests for undergraduate and postgraduate law programs in India. The **LSAT—India Law Scholarship** was created by the Law School Admission Council (LSAC®), a U.S.-based, not-for-profit organization, in commemoration of completing 10 years of administering the test in India.

LSAC® is devoted to promoting quality, access, and equity in law and education worldwide, and aims to continue championing academic excellence and leadership skills in law students in India.

To learn more about the terms and conditions of the scholarship,
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The Law School Admission Council is excited to offer the LSAT—India Law Scholarship.

This unique scholarship:

- Aims to provide an opportunity for aspiring lawyers to study at some of the best law schools in India.
- Will be awarded to the **2019 LSAT—India Scholar** (the student with the overall highest reported score on the LSAT—India taken at the **June 2, 2019** test administration).
- Will cover tuition and halls of residence fees for the first year of the law programme—up to a maximum of ₹6 lac.



The Law School Admission Council (LSAC), a nonprofit organization, designs and administers the Law School Admission Test (LSAT®)—the premier standardized test of critical reasoning skills essential for success in law school. Annually, the LSAT® is taken worldwide by 100,000 test takers interested in applying to law schools.